environment, forests, habitat, water resources and agriculture. All States and Union Territories (UTs) have also been requested to prepare State Action Plan on Climate Change (SAPCC) in line with the objectives of me NAPCC highlighting state specific issues relating to climate change. So far, 32 States and UTs have prepared their SAPCC.

India ratified the Paris Agreement to the United Nations Framework Convention on Climate Change (UNFCCC) on 2.10.2016 which involves implementation of the Nationally Determined Contributions (NDCs) submitted by India to the UNFCCC. India has committed to reduce Green House Gas (GHG) emissions intensity of its Gross Domestic Product (GDP) by 33 to 35 percent by 2030 from 2005 level. Other quantified goals are (a) to achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost international finance including from Green Climate Fund (GCF), (b) to create an additional carbon sink of 2.5 to 3 billion tonnes of  $CO_2$  equivalent through additional forest and tree cover by 2030. To better adapt to climate change by enhancing investment in development programmes in sectors vulnerable to climate change, particularly agriculture, water resources, Himalayan region, coastal regions, Health and disaster management.

## Mining in forest areas

2746. SHRI RANVIJAY SINGH JUDEV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has any plan throughout the country for not allowing mining or leasing out of mines in forest areas; and

(b) if so, the details of those areas and forest?

## THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) No, Sir.

(b) Does not arise in view of (a) above.

## Compliance of rules pertaining to effluent treatment

2747. SHRI R. VAITHILINGAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any case has been registered against any factory or chemical industry for not complying with the rules pertaining to effluent treatment;